

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.1026 OF 2003

UNION OF INDIA

Appellant (s)

VERSUS

GAGAN KUMAR

Respondent(s)

(With office report)

Date: 21/07/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE H.K. SEMA

For Appellant(s)

Mr. Beno Bensigar,Adv.

Ms. Vimla Sinha,Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent(s) Mr. Jitendra Mohan Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

arwal)

(Neena Verma)

(Vijay Agg

Court Master

Court Master

LIST OF BOOKS REFERRED

1. 2002 (4) SCC 573